## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 204/16	TP 79/17	To file rejoinder	433(e)	Amit Jain Vs Incture Technologies Pvt. Ltd.	

SL. NO.	NAME (IN CAPITAL)  & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	J.M. Supes H Advocate 9845012379	betitiones	3.1. Judn.
2.	Ceorge Milig	Respondent.	a Phis

## ORDER

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for petitioner filed rejoinder. Copy of the rejoinder was also served on the counsel for respondent. For hearing on main petition list it on 10.10.17 finally.

MEMBER(J)

MEMBER(T)